

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.02.2023

ORDER NO. 44 of 2023


Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **21.02.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.02.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Service Tax Appeal No. 59924 of 2013 - DB Commissioner, Service Tax - Delhi vs. S. Gupta and Contracts India Pvt. Ltd.

Note:

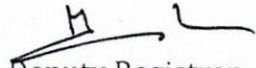
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar